

FORM B PUBLIC ANNOUNCEMENT <i>(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)</i>		
FOR THE ATTENTION OF THE STAKEHOLDERS OF GLOBAL POWERSOURCE (INDIA) PRIVATE LIMITED		
Sr.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	GLOBAL POWERSOURCE (INDIA) PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	04/08/2006
3.	Authority under which corporate debtor is incorporated / registered	ROC - Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74140MH2006PTC163562
5.	Address of the registered office and principal office (if any) of corporate debtor	C-709, Neelkanth Business Park, Vidyavihar West, Mumbai City, Mumbai, Maharashtra, India, 400086.
6.	Date of closure of Insolvency Resolution Process	6th December 2023
7.	Liquidation commencement date of corporate debtor	6th December 2023 (Order received by Liquidator on 7th December 2023)
8.	Name and registration number of the insolvency professional acting as liquidator	HETAL GAURANG KOTHARI IBBI/IPA-001/IPP01610/2019-2020/12500
9.	Address and e-mail of the liquidator, as registered with the Board	604, OAK BUILDING, MAHAVIR KALPAVRUSH, GB ROAD, KASARVADAVALI, THANE - 400615. EMAIL: iphetalkothari@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	604, OAK BUILDING, MAHAVIR KALPAVRUSH, GB ROAD, KASARVADAVALI, THANE - 400615. EMAIL: liquidationglobalpowersource@gmail.com
11.	Last date for submission of claims	06/01/2024

Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of liquidation of the **GLOBAL POWERSOURCE (INDIA) PRIVATE LIMITED on 6th December 2023 (Order received by Liquidator on 7th December 2023).**
 The stakeholders of **GLOBAL POWERSOURCE (INDIA) PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 6th January 2024, to the liquidator at the address mentioned against item No.10.
 The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
 Submission of false or misleading proof of claims shall attract penalties.
 Name and Signature of Liquidator **HETAL GAURANG KOTHARI**
 IBBI/IPA-001/IPP01610/2019-2020/12500
 Date and Place : 11/12/2023 - Thane